

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.40/7/HDB//2017
NAME OF THE COMPANY	Sri Gangadhara Steels Limited
NAME OF THE PETITIONER(S)	PEC Limited
NAME OF THE RESPONDENT(S)	Sri Gangadhara Steels Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv.	9908011277	
		Sajith@indialaw.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri Preeti counsel for IRP Sri Vikram Kumar 2nd Corp Debtor	Advocate	7331108705	

Heard Shri V.K. Sajith, Learned Counsel for the Petitioner, Ms. Siri Preeti Duggirala. Learned Counsel for the Corporate Debtor.

Post the case on 18.01.2018.

Member (T)

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Member (J)